

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2013

Dated : 1st October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Arun Kumar Datta Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1
Mr. Vishal Anand,
Mr. Gaurav Dudeja for R-2 BYPL

ORDER

Written submissions have been filed by all the parties.
Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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